

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Friday THE 28th Day Of June 2024
COURT HALL NO.5 SITTING AT KALABURAGI BENCH
at 02:30PM
BEFORE

THE HON'BLE MRS JUSTICE K.S. HEMALEKHA

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No. Case No. Pet/Apl/Comp & Adv Resp & Adv

(MATTERS PERTAIN TO PRINCIPAL BENCH, BENGALURU)

FURTHER HEARING

1	WP 44466/2013 (DATE)	(S, KSRTC)	PET: YASHWANTH KUMAR @YASHWANTH DEEKSHITH SAMPAT ANAND SHETTY	RES: THE KARNATAKA STATE ROAD TRANSPORT CORPORATION AND OTHERS H R RENUKA FOR R1 R2 - BHIMARAJU V SD R3 - PUNITH V SD V R DATAR FOR R4 HCGP FOR R5 (MA NOT FILED)
2	WP 36379/2017 A/W NON FILING OF PAPER BOOKS V/O DTD 5/4/2018 (TCR K/B) (DATE)	(L, TER)	PET: THE MANAGEMENT OF M/S HINDUSTAN AERONAUTICS LTD PRADEEP S SAWKAR	RES: SRI NARENDRA SATHEESH K N FOR C/R (CP NO 5857/17) V S NAIK FOR R1

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